Annexure-4

			Name	of the Corporate Debtor: Th	RIII V CREATIVE DE	VELOPERS PRIVATE LIM	ITED: Date of Commi	encement of CIRP: 11 11	2022: List of Creditors a	s on: 25 08 2025-(Ve	ersion-7)		
			Nume	or the corporate bestor. It				ditors belonging to any		3 OII. 23.00.2023 (VC			
SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of	mutual dues,	Amount of	Amount of Claim	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	that may be	claim not admitted	under Verification	Remarks, if any
1	PVG Enterprises	02.12.2022	10,50,00,000.00	1,50,00,000.00	Unsecured	NIL	NO	5.44%	9,00,00,000.00				Subject to pending litigation
2	Mr.Ramesh Dedhia	01.12.2022	1,07,00,000.00	98,61,104.11	Unsecured	NIL	NO	3.57%			8,38,895.89		
3	Mrs.Jyoti Dedhia	01.12.2022	1,07,00,000.00	1,06,98,356.16	Unsecured	NIL	NO	3.88%			1,643.84		
4	Mr. Sudesh Shrikant Kavalekar	01.12.2022	40,88,204.00	26,68,328.77	Unsecured	NIL	NO	0.97%			14,19,875.23		
5	M/s Vivek Sanvardhini	01.12.2022	76,40,697.00	76,40,697.00	Unsecured	NIL	NO	2.77%					
6	Labh Shubh Properties Pvt. Ltd.	21.12.2022	50,54,10,82,438.00	1,74,74,461.00	Unsecured	NIL	NO	6.33%	5,15,15,80,661.00		45,37,20,27,316.00		Subject to pending litigation
7	Mitej Developers	21.12.2022	3,26,05,38,696.00	92,82,451.00	Unsecured	NIL	NO	3.36%			3,25,12,56,245.00		
	Total	T - T	53,93,97,50,035.00	7,26,25,398.04	-	-	-	26.33%	5,24,15,80,661.00	-	48625543976	0.00	-

For Truly Creative Developers Private Limited (Under CIRP)

Resolution Professiona